

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GULESTAN BLDG. NO. 6, PRESCOT RD., 4TH FLR.

MUMBAI - 400 001.

C.P. No. 11/96 in
O.A. No. 705/92.

Dated: 13th Sept, 96.

CORAM : Hon'ble Shri B. S. Hegde, Member (J).

Hon'ble Shri M. R. Kolhatkar, Member (A).

Raghunath D. Dhangat,
Canteen Stores Department,
T/31, Ex-Ordnance Depot Complex,
Signal Hill Avenue,
Sewri, Bombay - 400 033.

... Applicant.

Shri R. P. Saxena, Advocate.

v/s.

Cmde. Khalid Hasan,
Joint General Manager,
Canteen Stores Department,
ADELPHI 119, M.K.Road,
Bombay - 400 020.

... Respondents.

Shri P. M. Pradhan, Advocate.

I O R A L O R D E R

We dispose of the CP-11/96 by passing following order:-
we had directed the respondents vide order dated 25/7/95 to set aside the order dated 18/8/1990 and to consider the applicant to the post of Carpenter with effect from 1/3/89, from the date his junior has been promoted and promote him to that post in accordance with law, within two months. Nevertheless, the respondents failed to comply with the order and accordingly, the applicant filed this Contempt Petition against respondents. Respondents Counsel has replied to CP-11/96 stating that the promotion order No. 3/96 was issued on 14/2/96 regularising the applicant as Carpenter w.e.f. 1/3/89.

In the circumstances, CP-11/96 is discharged. CP-11/96 is disposed of as discharged.

M. R. Kolhatkar

(M. R. KOLHATKAR)
MEMBER (A)

abp.

B. S. Hegde

(B. S. HEGDE)
MEMBER (J)